

**SHIMA EDIBLES PRIVATE LIMITED – LIST OF CREDITORS**

Annexure

**Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016(Amount in I)**

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent Claims	Amount of claims not admitted	Amount of claims under verification OR	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of Claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	1	469395822	1	469395822	0	0	469395822	1	PLZ SEE NOTE BELOW
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	NIL
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	NIL
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	NIL
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	NIL
<b>Total</b>										

NOTE :- NOTE :-A. 1. IRP Team was unable to verify the Claims with the Records of the Corporate Debtor and was prevented from discharging their duties due to total Non co-operation by the Erstwhile Directors/ Promoters of the Corporate Debtor

2. Erstwhile Directors/ Promoters have not handed over Records/ Documents or assets in their possession .

3.No details were therefore available with the IRP for verification of claims. Claims shall be verified on availability of CD records and reanalysed and re- Submitted post verification

4. LAST BALANCE SHEET OF THE CD AVAILABLE IS FOR THE FINANCIAL YEAR 2009-2010

5. CLAIMS THEREFORE HAVE BEEN ANALYSED AND COMUTED ON 'PROVISIONAL AND UNVERIFIED ' BASIS

Annexure-1

Name of the corporate debtor: .....; Date of commencement of CIRP:.....; List of creditors as on: .....

List of secured financial creditors belonging to any class of creditors

(Amount in I)

S I. N o.	Name of Credi t-or	Details of claim received		Details of claim admitted						Amo unt of contin gent Cl aim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verifica tion	Remark s, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarant ee	Whether relate d party ?	% of votin g share in CoC					
1	1	28.07.2022	469395822	469395822	FINANCIAL CREDITOR	469395822		NO	100%	0	0	0	469395822	PLZ SEE NOTE BELOW

- NOTE :- NOTE :-A. 1. IRP Team was unable to verify the Claims with the Records of the Corporate Debtor and was prevented from discharging their duties due to total Non co-operation by the Erstwhile Directors/ Promoters of the Corporate Debtor  
2. Erstwhile Directors/ Promoters have not handed over Records/ Documents or assets in their possession .  
3.No details were therefore available with the IRP for verification of claims. Claims shall be verified on availability of CD records and reanalysed and re- Submitted post verification  
4. LAST BALANCE SHEET OF THE CD AVAILABLE IS FOR THE FINANCIAL YEAR 2009-2010  
5. CLAIMS THEREFORE HAVE BEEN ANALYSED AND COMUTED ON 'PROVISIONAL AND UNVERIFIED ' BASIS



















